

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NO. 170 OF 2016

Dated: 13th December, 2017

**Coram: Hon'ble Mr. I. J. Kapoor, Technical Member
Hon'ble Mr. Justice N. K. Patil, Judicial Member**

In the matter of:

Biomass Power Producers Association, Tamil Nadu	Appellant(s)
Vs.		
Tamil Nadu Electricity Regulatory Commission & Anr.	Respondent(s)

ORDER

Due to administrative reasons, the matter could not be taken up.

List the matter on **01.03.2018.**

COURT MASTER